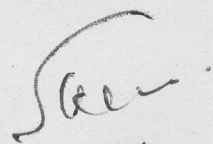


OA No. 1097/00

03/10/00

Hon. Mr. S.K.P. Nagri, J.M.

Km. Renu Singh mentions urgency to stay the impugned order dated 16.8.00. When the applicant could wait for more than one month, he could further wait for a week. Put upon 10/10/00.


J.M.

(M)

10/10/00

Hon. Mr. S.K.P. Nagri, J.M.

Km. Renu Singh, learned counsel for the applicant mentions to dismiss the OA, as not pressed. The OA is dismissed accordingly. No order as to costs.


J.M.

(M)